

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

STARRED QUESTION NO:292

ANSWERED ON:09.12.2009

PRIVATE EDUCATIONAL INSTITUTES

Pratapsinh Shri Chauhan Prabhatsinh;Rathwa Shri Ramsinhbhai Patalbhai

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) the norms/guidelines to regulate functioning of private educational institutions affiliated to the Central Board of Secondary Education (CBSE) and the Council for Indian School Certificate Examination (CISCE), including the minority institutions;
- (b) whether there is any mechanism in place to monitor the functioning of these institutions including the admission,fee and curriculum;
- (c) if so,the details thereof and if not,the reasons therefor;
- (d) whether the Government has received any complaints against institutions which have violated norms/guidelines in this regard during the last three years and the current year,State-wise and year-wise; and
- (e) if so,the details thereof and the action taken by the Government against such institutions?

**Answer**

MINISTER OF HUMAN RESOURCE DEVELOPMENT(SHRI KAPIL SIBAL)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN PARTS (a) TO (e) OF THE REPLY TO LOK SABHA STARRED QUESTION NO. 292 ASKED BY SHRI P.P. CHAUHAN AND SHRI RAMSINH RATHWA REGARDING PRIVATE EDUCATIONAL INSTITUTES FOR ANSWER ON 09.12.2009.

(a) to (c) : The schools affiliated to Central Board of Secondary Education (CBSE) are required to follow the provisions of the Affiliation Bye-laws, the Examination Bye- Laws, and also circulars and guidelines issued from time to time, whereas schools affiliated to Council for the Indian School Certificate Examination (CISCE) have to follow the "Guidelines for Affiliation". The nature of the regulation is circumscribed by the Constitutional guarantees for the minority institutions.

CBSE has the following provisions on admission fees, admission procedure and curriculum to be followed by its affiliated schools:-

- (i) Fees charged should be commensurate with the facilities provided by the institution. Fees should normally be charged under the heads prescribed by the Department of Education of the State/U.T for schools of different categories.
- (ii) No capitation fee or voluntary donations for gaining admission in the school or for any other purpose should be charged/ collected in the name of the school.
- (iii) Admission in the school affiliated to CBSE shall be made without any distinction of religion, race, caste, creed,place of birth or any of them.
- (iv) A school affiliated to CBSE shall follow the syllabus prescribed by National Council of Educational Research & Training (NCERT) for middle classes. The secondary and senior secondary classes of the school should follow the syllabus prescribed by CBSE, which is based on the model syllabus prepared by NCERT.

CISCE has prescribed the following:

- (i) The fees charged by the school should be commensurate with the facilities provided.
- (ii) No school is allowed to charge capitation fees in any form or to accept donations for the purpose of admission of pupils.
- (iii) The schools affiliated to CISCE are required to follow the curriculum for classes IX to XII as prepared by CISCE.

(d) and (e) : State-wise details of the complaints received by CBSE in last three years and the current year and action taken thereon are at Annexure-I. Details pertaining to CISCE for the current year are at Annexure-II.